

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SKILL JUNCTION INFRATECH PRIVATE LIMITED.

1	NAME OF CORPORATE PERSON	Skill Junction Infratech Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	22/09/2017
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Kolkata
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U80904WB2017PTC222890
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Anandam, Near Kali Mandir, Chhototangra, Taljhuli P.O.-Kharagpur, Paschim Medinipur, Midnapore - 721301, West Bengal
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25/02/2026
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Hansraj Jaria 36, Abinash Sashmal Lane Belegghata, Phoolbagan, Near Pawanputra Hotel Kolkata-700010, West Bengal Email: skilljunctionvolliq@gmail.com Mobile: 9831648654 / 9836400884 Registration No: IBBI/IPA-002/IP-N00835/2019-2020/12663
8	LAST DATE FOR SUBMISSION OF CLAIMS	27/03/2026

Notice is hereby given that Skill Junction Infratech Private Limited has commenced voluntary liquidation on 25-02-2026.

The stakeholders of Skill Junction Infratech Private Limited are hereby called upon to submit a proof of their claims on or before 27-03-2026 to the Liquidator at the address mentioned against item 7.

The Financial Creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 02-03-2026

Place: Kolkata



Hansraj Jaria

(HANSRAJ JARIA)
Liquidator

Producers Union Ltd.
Invites: E-Tender for
Supply Installation and
Commissioning of 3 TPH
solid fuel fired Boiler with
Accessories and
dismantling the old boiler
(3rd Call) vide Tender Id:
2026 BCMPU 1014683
1. For details visit
<https://wbtenet.gov.in>.

FORM INC-26
(Pursuant to rule 30 the Companies
(Incorporation) Rules, 2014)

PUBLIC NOTICE
Advertisement to be published in the
newspaper for change of registered office
of the company from one state to another
Before the Central Government, Regional
Director, Eastern Region, Ministry of
Corporate Affairs

In the matter of Section 134(i) of the
Act, 2013 with effect from 30.09.2014
Company (Incorporation) Rules, 2014

AND

In the matter of M/s. DRILLCO
INFRASTRUCTURE PRIVATE LIMITED
having its registered office at 19
POLOCK STREET, 3RD FLOOR,
KOLKATA-700011, WESTBENGAL.

..... Applicant

10. The company proposes to make an application to the Central Government under section 13 of the Companies Act, 2013 seeking confirmation of the Registrar of Companies, Association of the Company in terms of the special resolution passed at the Extra ordinary General meeting held on 19th day of February 2020 to enable the company to register its Registered Office from State of West Bengal to State of "Telangana".

Any person whose interest is likely to be affected by the proposed change of the registered office of the company is requested to send an objection to the MCA 21 portal (www.mca21.gov.in) by filing investment claimant form or cause to be delivered and supported by registered post and to file objections against the proposed change of the registered office of the company on the basis of their interest and grounds of objection to the Regional Director, Eastern Region, Corporate Branch, 6th Floor, Plot No. 70/175, in Action Area-3, Kankarbagh, Kolkata - 700035, within Fourteen (14) days from the date of publication of this notice with a copy of the application to the company at the office of the applicant company at the above 11th, 10/11, 10/12, 10/13, 10/14, 10/15, 10/16, 10/17, 10/18, 10/19, 10/20, 10/21, 10/22, 10/23, 10/24, 10/25, 10/26, 10/27, 10/28, 10/29, 10/30, 10/31, 10/32, 10/33, 10/34, 10/35, 10/36, 10/37, 10/38, 10/39, 10/40, 10/41, 10/42, 10/43, 10/44, 10/45, 10/46, 10/47, 10/48, 10/49, 10/50, 10/51, 10/52, 10/53, 10/54, 10/55, 10/56, 10/57, 10/58, 10/59, 10/60, 10/61, 10/62, 10/63, 10/64, 10/65, 10/66, 10/67, 10/68, 10/69, 10/70, 10/71, 10/72, 10/73, 10/74, 10/75, 10/76, 10/77, 10/78, 10/79, 10/80, 10/81, 10/82, 10/83, 10/84, 10/85, 10/86, 10/87, 10/88, 10/89, 10/90, 10/91, 10/92, 10/93, 10/94, 10/95, 10/96, 10/97, 10/98, 10/99, 10/100, 10/101, 10/102, 10/103, 10/104, 10/105, 10/106, 10/107, 10/108, 10/109, 10/110, 10/111, 10/112, 10/113, 10/114, 10/115, 10/116, 10/117, 10/118, 10/119, 10/120, 10/121, 10/122, 10/123, 10/124, 10/125, 10/126, 10/127, 10/128, 10/129, 10/130, 10/131, 10/132, 10/133, 10/134, 10/135, 10/136, 10/137, 10/138, 10/139, 10/140, 10/141, 10/142, 10/143, 10/144, 10/145, 10/146, 10/147, 10/148, 10/149, 10/150, 10/151, 10/152, 10/153, 10/154, 10/155, 10/156, 10/157, 10/158, 10/159, 10/160, 10/161, 10/162, 10/163, 10/164, 10/165, 10/166, 10/167, 10/168, 10/169, 10/170, 10/171, 10/172, 10/173, 10/174, 10/175, 10/176, 10/177, 10/178, 10/179, 10/180, 10/181, 10/182, 10/183, 10/184, 10/185, 10/186, 10/187, 10/188, 10/189, 10/190, 10/191, 10/192, 10/193, 10/194, 10/195, 10/196, 10/197, 10/198, 10/199, 10/200, 10/201, 10/202, 10/203, 10/204, 10/205, 10/206, 10/207, 10/208, 10/209, 10/210, 10/211, 10/212, 10/213, 10/214, 10/215, 10/216, 10/217, 10/218, 10/219, 10/220, 10/221, 10/222, 10/223, 10/224, 10/225, 10/226, 10/227, 10/228, 10/229, 10/230, 10/231, 10/232, 10/233, 10/234, 10/235, 10/236, 10/237, 10/238, 10/239, 10/240, 10/241, 10/242, 10/243, 10/244, 10/245, 10/246, 10/247, 10/248, 10/249, 10/250, 10/251, 10/252, 10/253, 10/254, 10/255, 10/256, 10/257, 10/258, 10/259, 10/260, 10/261, 10/262, 10/263, 10/264, 10/265, 10/266, 10/267, 10/268, 10/269, 10/270, 10/271, 10/272, 10/273, 10/274, 10/275, 10/276, 10/277, 10/278, 10/279, 10/280, 10/281, 10/282, 10/283, 10/284, 10/285, 10/286, 10/287, 10/288, 10/289, 10/290, 10/291, 10/292, 10/293, 10/294, 10/295, 10/296, 10/297, 10/298, 10/299, 10/300, 10/301, 10/302, 10/303, 10/304, 10/305, 10/306, 10/307, 10/308, 10/309, 10/310, 10/311, 10/312, 10/313, 10/314, 10/315, 10/316, 10/317, 10/318, 10/319, 10/320, 10/321, 10/322, 10/323, 10/324, 10/325, 10/326, 10/327, 10/328, 10/329, 10/330, 10/331, 10/332, 10/333, 10/334, 10/335, 10/336, 10/337, 10/338, 10/339, 10/340, 10/341, 10/342, 10/343, 10/344, 10/345, 10/346, 10/347, 10/348, 10/349, 10/350, 10/351, 10/352, 10/353, 10/354, 10/355, 10/356, 10/357, 10/358, 10/359, 10/360, 10/361, 10/362, 10/363, 10/364, 10/365, 10/366, 10/367, 10/368, 10/369, 10/370, 10/371, 10/372, 10/373, 10/374, 10/375, 10/376, 10/377, 10/378, 10/379, 10/380, 10/381, 10/382, 10/383, 10/384, 10/385, 10/386, 10/387, 10/388, 10/389, 10/390, 10/391, 10/392, 10/393, 10/394, 10/395, 10/396, 10/397, 10/398, 10/399, 10/400, 10/401, 10/402, 10/403, 10/404, 10/405, 10/406, 10/407, 10/408, 10/409, 10/410, 10/411, 10/412, 10/413, 10/414, 10/415, 10/416, 10/417, 10/418, 10/419, 10/420, 10/421, 10/422, 10/423, 10/424, 10/425, 10/426, 10/427, 10/428, 10/429, 10/430, 10/431, 10/432, 10/433, 10/434, 10/435, 10/436, 10/437, 10/438, 10/439, 10/440, 10/441, 10/442, 10/443, 10/444, 10/445, 10/446, 10/447, 10/448, 10/449, 10/450, 10/451, 10/452, 10/453, 10/454, 10/455, 10/456, 10/457, 10/458, 10/459, 10/460, 10/461, 10/462, 10/463, 10/464, 10/465, 10/466, 10/467, 10/468, 10/469, 10/470, 10/471, 10/472, 10/473, 10/474, 10/475, 10/476, 10/477, 10/478, 10/479, 10/480, 10/481, 10/482, 10/483, 10/484, 10/485, 10/486, 10/487, 10/488, 10/489, 10/490, 10/491, 10/492, 10/493, 10/494, 10/495, 10/496, 10/497, 10/

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SECURITISATION AND RECONSTRUCTION OF PROPERTY SECURITIES TRUST COMPANY LIMITED							
Road, Kalina, Mumbai 400098							
Securitisation And Reconstruction Of Rs 100 Crores Secured Assets Trust (S&R) And 2007.							
The Securitisation Trust (Secured Original Lender) has been assigned of various trusts mentioned clearly in column and exercises its rights on the secured assets of the Secured Original Lender. The Secured Assets of the Secured Original Lender are as follows:							
and Guarantee) is that the below described items of which have been taken by the Recovery Officer "ever there is" basis, for recovery of the amount owed to the Secured Original Lender. The Secured Assets are those deducted for any money payable to the Secured Original Lender. The Secured Assets to be mentioned below for each property.							
LOCATION:							
Reserve Premium	Current Income of the Trust	Date and Time of Sale	Type of Asset				
Rs. 25,00,000/-	Rs. 2,50,000/-	14-11-2007 11:00 AM	Physical				
on the 2nd Floor of Block-C, together with one of the same Karye Apartment combined with S&R, 100 Crores Secured Assets Trust (S&R) And 2007. The Secured Assets are as follows: The Secured Assets are those deducted for any money payable to the Secured Original Lender. The Secured Assets to be mentioned below for each property.							
Rs. 12,00,000/-	Rs. 1,50,000/-	16-03-2007 11:00 AM	Physical				
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